

partment and employees are considered for selection on the basis of a common interpolated seniority so as to give a fair chance to all, in accordance with seniority.

#### Madurai Junction

8470. SHRI A. G. SUBBURAMAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the roof of the newly constructed extension to the retiring rooms under 'Face lifting of Madurai Junction' programme fell down at the time of construction injuring the workers;

(b) if so, the reasons therefor; and

(c) whether any action has been taken against the contractor and the departmental supervisors who supervised the construction?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) to (c) In connection with the face lifting of the station when the work of concreting of the roof slab of the extension portion was commenced, the shutterings gave way and the reinforcements fell down. A few workers received trivial injuries.

A Departmental enquiry is being held and appropriate action will be taken against the parties held responsible.

#### Clock tower at Madurai Junction

8471. SHRI A. G. SUBBURAMAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there is no clock tower in front of the station building at Madurai Junction; and

(b) if so, what action is proposed to instal a clock just like the one

in Madras Egmore and Madras Central Stations to facilitate the commuters?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes.

(b) There is no proposal to instal a clock in the front as the design does not permit. A digital clock has been provided in the circulating area for the benefit of commuters.

#### Over Bridge over Madurai-Manamadurai Line

8472. SHRI A. G. SUBBURAMAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there was a proposal to construct an over-bridge in lieu of the existing manned level crossing over Madurai-Manamadurai railway line on Madurai-Aruppukottai road leading to Madurai Air Port;

(b) whether it is also a fact that the commuters of air service at Madurai had to suffer due to non-provision of the above level crossing; and

(c) if so, why the same had not yet been taken up for construction?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes.

(b) A level crossing already exists. Road over-bridge is proposed in replacement of level crossing.

(c) The Road Authority who have to execute the work have furnished a revised estimate for the work which is under consideration.